

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 243
TO BE ANSWERED ON :18.7.2017

LOW PRODUCTION CAPACITY

243. SHRIMATI V. SATHYA BAMA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is true that some companies are resorting to the tactics of low production capacity and on the basis of percentage production, obtain huge subsidy from the Government;
- (b) if so, the details thereof and the list of Fertilizer Plants/companies benefitted through subsidy and subsidy given to each of these fertilizer companies during each of the last three years;
- (c) whether the Government has set up any research team to find out the effectiveness of providing subsidy to fertilizer companies instead of to the farmers; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS,
SHIPPING AND CHEMICALS & FERTILIZERS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b): No, Madam. The subsidy is given to the companies based on their actual production. Companies cannot claim subsidy on percentage basis under the NBS Scheme.

(c) & (d): No, Madam. The Department of Fertilizers has not set up any research team to find out the effectiveness of DBT in Fertilizer in the pilot districts. Overcharging of retailers reduced. Both retailers and farmers were of the opinion that diversion of fertilizers will reduce because of AeFDS.
